NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 106(ND)13 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY: M/s. Sh. Jasmohan Singh V/s. M/s. Freez King Industries Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATIO	all and	REPRESENTATION	SIGNATUR
1	My. Arun W	atapaha Fi Adv	1	0	CVA
2		h bupta Adv	1	for Pennoner	#
3.	Mr lune	I Theor Adr	, ,		11
4.	Mr. Deef	ak Barshora 1	1dv	for Kooladus N	wo offer.
5.	Mr. Saure	abh Kalia	Adw	you less.	29
6.	Mr. Powie		A dr. ORDER	1) du

Interim report received from the administrator has been placed on record. Final report is yet to come. In view of the same, the case is fixed for further consideration on 18.10.2016.

(Ina Malhotra) Member (Judicial)

Sd |-(R.Varadnarajan)

Member (Judicial)